NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 20.01.2020 NOTICE

Take notice that the following matters listed on 21.01.2020 in Court of Chairperson stand adjourned. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3016,3322,3323 of 2019 in Comp. App (AT) No. 275 of 2017	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&RaunaqMathur (A-2 & 3)	TejaKaria, AishuaryVikram&Shubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
2.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
3.	Comp. App. (AT) No. 267 & 278 to 308 of 2018 & I.A. No. 3051 of 2019	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood (R-SFIO)

Copy to: -

- 1. Notice Board
- 2. Reception
- 3. Record File
- 4. Website: <u>www.nclat.nic.in</u>

By Order

-sd/-Registrar